

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSCivil Appeal No(s). 7835/2013

THE GOVERNMENT OF KERALA &amp; ANR.

Appellant(s)

VERSUS

G.P. NAIR FAMILY TRUST &amp; ORS.

Respondent(s)

(IA No. 64316/2008 - APPLICATION FOR IMPLEADMENT FILED BY MR.  
M.P.VINOD)

WITH

C.A. No. 7844/2013 (XI-A)

C.A. No. 7837/2013 (XI-A)

FOR ON IA 64311/2008)

C.A. No. 7845/2013 (XI-A)

FOR [I.A No. 1 - Application for Impleadment] ON IA 1/2008  
IA No. 1/2008 - I.A No. 1 - Application for Impleadment)

C.A. No. 7843/2013 (XI-A)

C.A. No. 7842/2013 (XI-A)

C.A. No. 7841/2013 (XI-A)

(FOR AMENDMENT IN CAUSE TITLE ON IA 177306/2019)

C.A. No. 7840/2013 (XI-A)

(FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 165123/2018)

C.A. No. 7839/2013 (XI-A)

(FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 165119/2018)

C.A. No. 7838/2013 (XI-A)

Date : 12-05-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For parties

Mr. Jaideep Gupta, Sr. Adv.  
Mr. Nishe Rajen Shonker, AOR  
Mr. Anu K. Joy, Adv.  
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Ms. Manicka Priya S., Adv.  
Mr. Riddhi Bose, Adv.

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Mr. Abdulla Naseeh V.T., Adv.  
Ms. Meena K.P., Adv.  
Mr. P. S. Sudheer, AOR  
Mr. Vinodh Kanna B., AOR  
Ms. Manju Jetley, AOR

Mr. Kumar Gaurav, Adv.  
Mr. Aryan P. Nanda, Adv.  
Mr. Kunal Rao, Adv.  
Mr. Vikas Gupta, Adv.  
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Mr. G. Prakash, AOR  
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Mr. Vinodh Kanna B., AOR

Mr. M. P. Vinod, AOR

Mr. Kamal Kamat Baid, Adv.  
Mr. Rahul Baid, Adv.  
Mr. Ronak Baid, Adv.  
Mr. Saurabh Mishra, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

Learned counsel for the parties seek some time to examine the effect of the Kerala Forests (Vesting and Management of Ecologically Fragile Lands) Act, 2003.

Learned counsel for the parties would place on record the notifications issued under the Kerala Forests (Vesting and Management of Ecologically Fragile Lands) Act, 2003, relating to the land in question.

List the matter on a non-miscellaneous day in the month of October, 2022.

(BABITA PANDEY)  
COURT MASTER (SH)

(DIPTI KHURANA)  
ASSISTANT REGISTRAR